

ABOLITION OF CEMENT FREIGHT POOLING

3059. **SHRI K. ANIRUDHAN:**
SHRI C. K. CHAKRAPANI:
SHRI K. RAMANI:
SHRIMATI SUSEELA GO-
PALAN:
SHRI B. K. MODAK:
SHRI BHAGABAN DAS:

Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state:

(a) whether it is a fact that the Associated Cement Co. has been pleading for the abolition of cement freight pooling on the ground that it has led to regional imbalances;

(b) if so, how many new factories have been installed by the A.C.C. group in deficit areas, as distinct from expansion since January, 1966;

(c) whether the A.C.C.'s capacity accounts for 40 per cent of the country;

(d) whether A.C.C. has indicated to Government that even after decontrol, they will pool the freight of their sixteen factories and operate a uniform F.O.R. destination price for the entire country for their consumers;

(e) whether Government recognised that A.C.C.'s continuance of freight pooling is itself an admission that freight pooling is essential to avoid abnormal increase in price in high freight areas; and

(f) if so, whether Government do not consider that freight pooling is necessary for the balance of 60 percent of the country's production also ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) One at Ghugus (Maharashtra.)

(c) Yes, Sir.

(d) Yes, Sir.

(e) and (f). Attention of the Hon'ble member is invited to my statement in the House on the 22nd December, 1969.

PRODUCTION OF MACHINE TOOLS

5060. **DR. RANEN SEN :** Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state :

(a) whether it is a fact that the growth in the production capacity of the machine tools industry in the country had no proportion to the demand in the market;

(b) whether it is also a fact that as a result of this, the industry had to cut the actual production much in relation to its production capacity; and

(c) the production capacity and actual production of H.M.T. during 1966-67, 1967-68 and 1968-69?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). The installed capacity of machine tool units in the country is Rs. 61 crores per annum. The demand was expected to be higher than this figure. However, the period 1966-68 witnessed a recession in the Engineering Industry in general and the Machine Tool Industry in particular, resulting in a relatively lower demand and consequent under-utilisation of the capacity in the industry. The production of machine tools was worth Rs. 29.91 crores in 1966-67, Rs. 23.80 crores in 1967-68 and Rs. 20.70 crores in 1968-69. Of late, the order position has shown signs of improvement. The Planning Group set up to assist the Planning Commission in drawing up the targets for the Fourth Plan for the five-year period 1969-70 to 1973-74 have assessed the demand for the year 1973-74 at about Rs. 92 crores.

(c) The practical available capacity for production of machine tools and the actual production achieved by Hindustan Machine Tools during the last three years is as follows :—

	<i>Rupees in crores</i>		
	1966-67	1967-68	1968-69
Practical available capacity.	12.4	13.7	15.0
Actual Production	12.24	8.45	10.99

TRANSFER OF SENIOR SUBORDINATES ON RAILWAYS FROM ONE STATION TO ANOTHER

5061. **SHRI ONKAR LAL BERWA :** Will the Minister of **RAILWAYS** be pleased to state :

(a) whether it is a fact that under the extant policy and rules, the transfers of senior subordinates, viz., Senior Superintendents

etc., are to be made from one station to another after some period;

(b) if so, the number of senior subordinates in Accounts Department of the Northern Railway who are working at one station for more than 5 and 10 years, respectively; and

(c) the reasons for not transferring them so far ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) to (c). There is a scheme of periodical transfers under which certain specified categories of railway employees viz. Assistant Station Masters/Station Masters, Commercial Clerks (booking, goods and parcel), Travelling Ticket Examiners/Special Ticket Examiners and Guards, working passenger and shuttle trains, who come in contact with the public are not to be retained at a station for more than 5 years. Other senior subordinates including Senior Superintendents etc. of the Accounts Department do not come within the purview of that scheme. The scheme has, however, been held in abeyance since 1968 on grounds of economy.

DEPARTMENTAL PROCEEDINGS AGAINST ACCOUNTS, CLERKS, GRADE I, D.A.O., NORTHERN RAILWAY, NEW DELHI

5062. SHRI ONKAR LAL BERWA : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 8040 on the 29th April, 1969 and to state:

(a) whether the departmental proceedings against the Accounts Clerk, Grade I, of the Divisional Accounts Office, Northern Railway, New Delhi, have been completed; and

(b) if so, the action taken against him ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) Yes.

(b) He has been absolved of the charges by the Disciplinary authority.

EFFECT OF AGREEMENT WITH U.S.S.R. ON INDIAN CONSULTANCY ORGANISATIONS

5063. SHRI YASHPAL SINGH : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government have examined the adverse effects which the proposed agreement between the Hindustan Steel's Central Engineering and Design Bureau and the Soviet Agency GIPROMEZ will have on the Indian consultancy organisations;

(b) if so, how they are going to reconcile their policy of encouraging the Indian technical know-how with the proposed agreement; and

(c) how they are going to be re-assured that it would not have ill effects on their organisation ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) to (c). The Government examined carefully all the aspects before agreeing, in principle, for Hindustan Steel Limited to negotiate an agreement with TYAOPROMEXPORT of USSR for improving the capability of Central Engineering and Design Bureau to plan and design iron and steel plants so that we can depend more and more on Indian Technical know-how. This agreement is likely to have a healthy effect on the development and capability of consultancy services in the country.

लड़के तथा लड़कियों को सहायता देकर जातिवाद तथा साम्प्रदायिकता समाप्त करना

5064. श्री लखन लाल कपूर : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि सरकार जवान लड़के लड़कियों के आजीविका के साधनों की गारण्टी देने के लिये कुछ व्यवस्था करेगी ताकि वे अभिभावकों की डर तथा आर्थिक पराभयता से मुक्त हो सकें और जातिवाद से मुक्त बन्धनों को तोड़ सकें, वैवाहिक सम्बन्ध स्थापित कर सकें और इस प्रकार जातिवाद तथा साम्प्रदायिकता का लोप कर सकें ?

विधि मंत्रालय और समाज कल्याण विभाग में राज्य मंत्री [श्री० (श्रीमती) फूलरेषु गुह] : अन्तर्जातीय विवाहों के पक्षों को जीविका के साधनों की गारंटी के लिए विशेष उपबंध करना संविधान के अधीन